

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi
E.A. No. 42/2019
In
Original Application No. 124/2015**

In the Matter of: -

Sumitra Devi

Applicant(s)

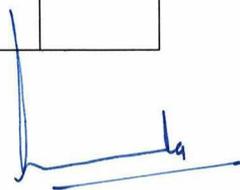
Vs.

Central Pollution Control Board

Respondent(s)

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(S.K. Gupta)

Scientist 'E'

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

Place: Delhi

Date: 01.10.2020



**Regional Directorate,
Central Pollution Control Board, Bhopal**

**Submission in compliance of Hon'ble NGT order in the matter
of "Sumitra Devi Vs CPCB" in OA No. 124/2015 - reg.**

The Hon'ble NGT has directed vide order dated 28.01.2020 to the committee of MoEF&CC, CPCB & RSPCB to submit the compliance verification report on 30.03.2020. The copy of NGT Order is enclosed at **Annexure-I**. But due to COVID-19 pandemic the inspection could not be carried out. However, after the COVID-19 unlock the Inspection was planned during 12th-14th August 2020.

Due to the worst situation of COVID-19 in Lucknow, the representative of Regional Office, MoEF&CC, Lucknow was unable to join the inspection and informed this office through letter dated 11.08.2020 (**Annexure-II**). As a result of which the inspection could not be conducted but the committee members of CPCB & RSPCB hold the review meeting on 13.08.2020 at Bhiwadi among the stakeholders viz. RIICO, Nagar Parisad, PHED, Bhiwadi Jal Pradushan Nivaran Association. The minutes of the meeting is enclosed at **Annexure-III**.

In compliance of the Hon'ble NGT order dated 28.01.2020, CPCB RD, Bhopal again made follow up with all committee members to join the inspection during 15th-20th September, 2020 via mail. However, the MoEF&CC, Regional Office (CZ), Lucknow vide letter dated 18.09.2020 requested CPCB, RD, Bhopal for postponement of the field inspection due to fund restrictions (**Annexure-IV**).

Now in response to CPCB, RD Bhopal letter dated 21.8.2020 (**Annexure V**) the representative of MoEF & CC agreed to join for inspection vide letter dated 24.9.2020 (**Annexure VI**) . In view of these, it is proposed to conduct the field visit for compliance verification and collecting the samples from CETP, 5 STPs, drains and accumulated wastewater at Bhiwadi during 5th- 7th October, 2020 to verify the compliance of the earlier order of Hon'ble NGT dated 28.01.2020.

In view of the above it is requested to kindly grant 3 weeks time from 06.10.2020 for field visit, samples analysis, preparation and submission of report.


(Pentani Jagan) 06/10/2020
Regional Director

क्षेत्रीय निदेशक/Regional Director
क्षेत्रीय निदेशालय (मध्य)
Regional Directorate (Central)
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
भोपाल/Bhopal

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 42/2019

IN

Original Application No. 124/2015

(With report dated 13.12.2019)

Sumitra Devi

Applicant(s)

Versus

CPCB

Respondent(s)

Date of hearing: 28.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Respondent(s):

Mr. Rahul Khurana, Advocate and Mr. Kamaljit, RO
with Mr. Mohit Mudgil, AEE, HSPCB
Mr. Anuj Bhandair and Mr. Aman Bhalla, Advocates
for RIICO

ORDER

1. The issue for consideration is remedial action against violation of environmental norms in pursuance of order dated 12.12.2017 passed by this Tribunal, directing that discharge from the CETP in question should be as per parameters which is the responsibility of the Rajasthan State Industrial Development and Investment Corporation (RIICO) and the CETP operating society.
2. Grievance of the applicant is that the authorities failed to perform their duties and order of this Tribunal dated

12.12.2017 has not been complied with, resulting in stagnation of untreated effluents and domestic sewage affecting the inhabitants in and around border town of Dharuhera in the States of Rajasthan and Haryana.

3. A factual and action taken report was sought from a joint Committee of MoEF&CC, CPCB and Rajasthan State PCB.
4. A report has been filed by the CPCB on 13.12.2019, giving the status of compliance of directions as on 04.12.2019. The status of compliance of some of the direction are as follows:-

Compliance Status of Hon'ble NGT order dated 12.12.2017, in O.A. No. 124 of 2015 in the matter of "Sumitra Devi Vs. CPCB & Ors" before P.B., New Delhi

S. No.	Directions	Compliance as on 04.12.2019 as per the joint inspection team (RSPCB, CPCB and MoEF&CC			
13.	The money paid by the industry would be utilized for installation of RO systems in all the villages at Bhiwadi surrounded by an industrial complex. To maintain them shall be the duty of the State Government and the RIICO. In the event of default, appropriate action shall be liable to be taken against the concerned officer(s). The State of Rajasthan shall expedite its long-terms scheme for providing potable water to every house through pipelines and it should be given at utmost priority.	Out of 8 proposed villages, RO plants are installed in 7 villages. In Khijuribas village RO plant is not installed due to dispute onsite. The details including operational status of RO plants is as given below:			
		Name of village	RO plant capacity	Installation	Commissioned
		Rampura	500 lit/hr	Completed on 11.02.2018	Not commissioned
		Mundana Meo	500 lit/hr	Completed on 12.02.2018	Not commissioned
		Milakpur-Gurjar	500 lit/hr	Completed	Not commissioned
		Sahadod	500 lit/hr	Completed	Not commissioned
		Khijuribas	Work not started by contractor		
		Harchand pur		Completed	Not commissioned
		Nagaliya	500 lit/hr	Completed	Not commissioned
		Kharani	500 lit/hr	Completed	Not commissioned

		<p>Although RO plants in 7 villages have been installed but none of them made operational. As per the Executive Engineer, PHED-Bhiwadi, the firm has not started work for O & M period, therefore contact has been rescind by Add. Chief Engineer, NCR Alwar vide letter dated 7.8.2019 and retendering process under progress which will be completed within 2-3 months. The status report as on 03.12.2019 collected from PHED is enclosed at Annexure-IX.</p>																																										
14.	<p>Similarly the projects in relation to establishment and construction of STP should also be given priority by the State Government and they should be installed without any undue delay.</p>	<p>As informed by the Nagar Parishad, Bhiwadi they have taken up the work of laying of sewer lines and constructing 5 STPs under AMRUT Yojana of 11.5 MLD capacity. The 5 Sequential Batch Reactor (SBR) STPs which were under construction at Rajasthan Housing board (1.5 MLD), Mundana Mev (2MLD), Khanpur (2MLD), Santhalka (3MLD) & near existing one (3MLD). The present status of STPs collected from Nagar Parishad, Bhiwadi is enclosed at Annexure-X.</p> <table border="1"> <thead> <tr> <th>Name</th> <th>Capacity in MLD</th> <th>Completion</th> <th>Present Status</th> <th>Present Hindrance</th> <th>Expected Completion</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>STP1 at RHB</td> <td>1.5</td> <td>100%</td> <td>Operational</td> <td>Permission for disposal point is pending</td> <td>Completed</td> <td>Present flow: 0.5 MLD</td> </tr> <tr> <td>STP2 at Mundana Meo</td> <td>2</td> <td>100%</td> <td>Operational</td> <td>-</td> <td>Completed</td> <td>Present flow: 0.05 MLD</td> </tr> <tr> <td>STP3 at Khanpur</td> <td>2</td> <td>47%</td> <td colspan="4">High Court stay from 17.01.2018 to till date</td> </tr> <tr> <td>STP4 at Housing Board (near existing)</td> <td>3</td> <td>100%</td> <td>Operational</td> <td>Awaiting permanent power connection</td> <td>31.01.2019</td> <td></td> </tr> <tr> <td>STP5 at Santhalka</td> <td>3</td> <td>88%</td> <td>Equipment installation is under progress</td> <td>Disposal point not fixed</td> <td>28.02.2020</td> <td>Inlet connection is pending</td> </tr> </tbody> </table>	Name	Capacity in MLD	Completion	Present Status	Present Hindrance	Expected Completion	Remarks	STP1 at RHB	1.5	100%	Operational	Permission for disposal point is pending	Completed	Present flow: 0.5 MLD	STP2 at Mundana Meo	2	100%	Operational	-	Completed	Present flow: 0.05 MLD	STP3 at Khanpur	2	47%	High Court stay from 17.01.2018 to till date				STP4 at Housing Board (near existing)	3	100%	Operational	Awaiting permanent power connection	31.01.2019		STP5 at Santhalka	3	88%	Equipment installation is under progress	Disposal point not fixed	28.02.2020	Inlet connection is pending
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1.5 MLD STP at RHB:- The SBR technology based STP was in operational with inlet flow of 46m³/hr. as per the operator 0.5 MLD flow coming against the 1.5 MLD designed capacity. The treated wastewater has been discharged on the open area at the back side of STP without any chlorination which created cesspool of stagnated wastewater in between the STP and nearby residential areas. Samples of STP outlet has been collected and the analysis results reveals that the treated STP outlet values of pH:-6.86, O&G:1.2mg/l, TSS:-54mg/l, COD:-184mg/l and BOD:30.33mg/l. The detailed analysis report is enclosed at Annexure-XI.

2.0 MLD STP at Mundana Meo:- The 2 MLD capacity SBR technology based STP was in operation with a inlet flow of 0.05 MLD against the 2MLD designed capacity, it is because of out of 4 villages (Mundana Meo, Rampura, Nayagoam, and Kairani) only Mundana Meo village domestic wastewater is coming to STP and other 3 villages sewer connection is not done. The sewer connection could not be done due to railway line construction and no NOC from DFC. During the visit railway line earth bund raising work was under progress. Presently the treated wastewater from STP is discharged on open plot just in front of STP, however Nagar Parishad has constructed a storage tank for reuse of this treated water. At the time of visit STP outlet samples collected and analysed for pH-7.29, TSS-15mg/l, COD-85mg/l, BOD-6mg/l and O & G:1.4mg/l. the detailed analysis report is enclosed at **Annexure-XII.**

2MLD STP at Khanpur:- 47% construction work has been completed and further no progress done by the construction agency i.e. M/s L & T due to stay order from Rajasthan High Court, Jaipur from May 2018. As per the Nagar Parishad officials that there is a dispute regarding title of the land of STP at Khanpur.

3MLD STOP at Housing Board Colony:- The STP is located near existing old 4.0 MLD STP, which is just adjacent to the CETP. It is a SBR technology based STP and 100% construction work completed and connection to sewer line is pending which will be completed by end of February 2020. Presently the untreated sewage is going towards Dharuheda

industrial area along with the untreated domestic wastewater of Maheshwari (village situated in Haryana) and Dharuhera and accumulated near Bestech shopping Centre and Dharuhehera industrial area. During visit collected the drain samples at Nagina Garden (Rajasthan), Modern public school after mixing with domestic effluent of Maheshwari village and accumulated wastewater at Dharuheda industrial area for analysis of general parameters, bacteriological parameters and heavy metals to identify and to know the industrial effluent is mixing in domestic drain or not. During visit it was observed the untreated effluent from M/s Amul Dairy (Dudhmoti Sargar), a industry situated in Dharuhera Industrial area was, being discharged in to the accumulated waste water at Dharuhera Industrial Area. The combined effluent (domestic and industrial) generated from Bhiwadi Industrial Area is being treated in a 9MLD CETP and treated waste water pumped to Khushkhera industrial area where the treated effluent is accumulated in open plot. The details of drain samples collected is as given below:

S. NO	Drain Sampling Locations	pH	TSS	COD	BOD	Heavy Metals			
						Fe	ZN	Mn	Cu
01	Nagina Garden	7.16	36	188	49.61	0.318	0.0469	0.1644	0.008
02	Modern Public School	7.75	45	208	21.2	0.273	0.0385	0.1749	0.009
03	Domestic & Industrial effluent accumulated at Dharuheda Industrial Area	7.81	155	432	74.96	0.948	0.0915	0.1432	BDL

Note: 1. all values are in mg/l except pH.

2. Other metals values reported as BDL.

3.0 MLD STP at Santhalka:-As informed by Nagar Parishad Bhiwadi the STP is under construction and about 88% work has been completed and the entire work will be completed by

		<p>28/02/2020.</p> <p>In addition to above 5 STP"s and one 4MLD existing STP, Nagar Parishad Bhiwadi is also constructing 3 septage systems with 1.2 MLD sewage treatment capacity.</p>
15.	<p>The waste collected on the dredged materials shall be deposited at the site which is to be identified by the State Government. The State should identify the site within four weeks from today and it will be the responsibility of the RIICO to ensure that the dredged material or any other waste collected from the industrial cluster is stored in accordance with law and relevant waste rules at that site. The waste should be stored in accordance with law with the relevant waste rules.</p>	<p>RIICO has allotted land measuring 34729m² near Rampura Mundana, Kharani for dumping of non-hazardous industrial solid waste to Bhiwadi Jal Pradushan Niwaran Trust (BJPNT) vide letter dated 24.01.2018 but the BJPNT has not taken the possession of the land. Due to non-availability of boundary wall. BJPNT has requested RIICO for construction of boundary wall of this site. Proposal for construction of boundary wall has been forwarded to RIICO head office, Jaipur for approval by RIICO Bhiwadi office on 4.11.2019. After construction of boundary wall BJPNT will take possession of the site for scientific development and operation of dumping yard. The land allotment and SPVC formation letter is enclosed at Annexure-XIII.</p>
16.	<p>The RICCO and the State Government shall work out on the proposal for reuse of the treated effluent of water from the CETPs/STPs. It shall be the duty of all concerned including the industries that under no circumstances any water or effluent is permitted to be collected around the industrial clusters or inside the cluster.</p>	<p>As informed by SRM, RIICO project report of amounting Rs. 146.00 cr. for the up gradation of existing CETP upto ZLD level was prepared by BJPNA, Bhiwadi (consultant M/s IL&FS). On the request if State Government, Ministry of Finance, GOI, New Delhi has been issued financial sanction of R F.No.44(1)PF.S/2018-19-1377dated 11.12.2018. RIICO has invited proposal for selection of Project Management Consultant for this work in September 2019, but the tender got rejected in November 2019 due to participation of only one firm i.e. M/s IL&FS Company. Senior Regional Manger, RIICO informed that new tender for consultancy work will be floated soon.</p>
17.	<p>Needless to say that Pollution control Board</p>	<p>RSPCB, Bhiwadi is collecting samples from outlet of CETP on fortnightly basis and are being tested in</p>

	<i>and Department of Environment shall maintain due surveillance and collect samples on regular intervals.</i>	<i>their laboratory. Besides board has constituted Pollution Control and Vigilance Squad (PCVs) for 24x7 surveillance in the area.</i>
18.	<i>The State of Rajasthan is granted liberty to approach the Department of Industrial Policy and Promotion (in short DIPP) for receiving financial assistance from the Central Government. The State is free to move the Central Government and if such proposal is mooted, the same shall be dealt with utmost expeditiously.</i>	<i>It was informed by RIICO Ltd, Bhiwadi that sanction had been received from GOI amounting Rs 146 crore for the work of upgradation of industrial effluent management system at industrial area Bhiwadi.</i>

5. From the above it is clear that even after two years of the order of this Tribunal, all necessary steps have not been taken in right earnest. ROs installed as far back as 11.02.2018 have still not been commissioned, without any valid reason. Work of STPs also remains incomplete even though financial assistance has been duly received from the Central Government for upgradation of the industrial effluent management. The industries which are violating the norms have not been closed, though it is stated that inspection was carried out and the report was sent to the head of the State PCB. Thus, the action taken by the concerned authorities is not consistent with the concern required for remedying the environment and for rule of law. There is no justification for not even adopting interim measures by way of phyto-remediation/ bio-remediation/

tapping of drains carrying pollutants and remedying the same. Since basic responsibility is of the RIICO, the said Corporation and its key office bearers must be made accountable and they may be liable to be prosecuted if there is continuous negligence and failures. This Tribunal may have no other option except to take appropriate coercive measures, including stopping of salary of the Managing Director and other senior officers of the Corporation. The Tribunal may also consider compensation to be recovered for the damage to the environment from the salaries of the said officers.

Let a further report of monitoring as on 31.03.2020 be filed before the next date by e-mail at judicial-ngt@gov.in by the Committee already constituted.

List for further consideration on 21.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 28, 2020
E.A. No. 42/2019 in O.A. No. 124/2015
A



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest and Climate Change
Regional Office (Central Region)



केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow- 226024, Telefax: 2326696, 2324340, 2324047, 2324025
Email: (Env.) m_env@rediffmail.com, (Forest) goimoeffrolko@gmail.com

Email / Speed post

Dated: 11.08.2020

F. No. XXI/Env/NGT/CC/52/2017/920

सेवा में,

श्री पी. जगन
क्षेत्रीय प्रबंधक
केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय (केंद्रीय)
पारिवेश भवन, पयारावन परिसर
ई -5, क्षेत्र कॉलोनी, भोपाल -462016

विषय: माननीय NGT द्वारा गठित समिति द्वारा अनुपालन का सत्यापन से सम्बंधित.

Sir,

With reference to the received letter no nil dated 08 August 2020 it is to inform that due to Covid-19 pandemic conditions, it is unfeasible to join the committee for the field visit of CETP and STPs at the Bhiwadi region.

2. It is to also inform that the cases of COVID- 19 are very high in the Lucknow region, and undersigned has just completed a period of self quarantine in the containment zone.
3. Therefore, you are requested to take further time for the inspection of the above mentioned matter.

This is issued with the approval of the competent authority.

भवदीया,

सत्य

(डा० श्रीमती सत्या)
संयुक्त निदेशक/वैज्ञानिक-डी



Annexure-III क्षेत्रीय निदेशालय (मध्य), भोपाल
Regional Directorate (Central), Bhopal
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forests & Climate Change,
Government of India)

RD/BPL/NGT OA 124 of 2015 146

Date: 20 August, 2020

To

Shri G. Rambabu
Divisional Head -Legal
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi -- 110 032

Subject: Progress report in the matter of Hon'ble NGT case "Sumitra Devi Vs. CPCB & Ors" in O.A. No.124 of 2015 (Execution Application No. 42/2019).

Sir,

As per the proposed schedule, the team from CPCB Regional Directorate, Bhopal reached the Bhiwadi on 12.08.2020 for joint inspection with RSPCB and MoEF&CC for the CETP & STPs sample collection and compliance verification of works done by the stakeholders during 13th & 14th August 2020. But due to non-availability of representative from MoEF&CC Lucknow, the field visit could not be done

However during visit the team has reviewed the progress of the works done by all the stake holders i.e. RIICO, Nagar Parishad, PHED and BJPNA alongwith RO, RSPCB, Bhiwadi in the review meeting held at Regional Office, RSPCB, Bhiwadi on 13.08.2020. The minutes of the meeting alongwith progress report as per compliance achieved with respect to NGT directions in above matter is enclosed at Annexure-I.

Therefore, you are requested to kindly submit to Hon'ble NGT through CPCB council for consideration. The next date of hearing of the case is on 26.8.2020.

(P. Jagann)
Regional Director

Copy to: Regional Officer, RSPCB RO, Bhiwadi - for kind information, please.

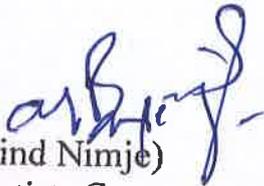
Regional Director

**Minutes of meeting of stakeholders held on 13.08.2020 at RO, RSPCB,
Bhiwadi in the matter of Hon'ble NGT case "Sumitra Devi Vs CPCB & Ors"
in O.A. no. 124 of 2015 (Execution Application no. 42/2019)**

Regional Directorate, CPCB Bhopal vide Email dt. 08.08.2020 informed that a committee comprising representative from MOEF&CC, Regional Office Lucknow, CPCB, Regional Directorate, Bhopal and RSPCB, RO Bhiwadi would conduct the compliance verification of NGT directions in the case of OA no. 124/ 2015 in the matter of Sumitra Devi Vs CPCB & Ors from 13th-14th August 2020 as the next hearing of the case is on 26.08.2020. MOEF&CC, Regional Office Lucknow vide Email dt. 11.08.2020 informed their unavailability to attend the verification due to high cases of COVID-19 in Lucknow. Due to their absence physical verification of the compliances made by different stake holders could not be conducted.

However, CPCB has hold a meeting at Regional Office, RSPCB Bhiwadi on 13.08.2020 with stake holders (RIICO, Nagar Parishad, PHED & BJPNA) to discuss the progress made by them with respect to NGT directions after the previous visit of team held on 02.12.2019 to 04.12.2019. List of participants is attached as Annexure-A.

In the meeting progress made by RIICO Ltd., Nagar Parishad & PHED was discussed in length and they submitted the compliance made by them with respect to NGT directions in writing.



(Milind Nimje)

Scientist -C

CPCB, Bhopal

Milind Nimje

Scientist -C

Regional Directorate

Central Pollution Control Board

Bhopal (M.P.)



(Vivek Goel)

Regional Officer

RSPCB, RO, Bhiwadi



Meeting of Stakeholders on 13th August 2020 at Regional Office, RSPCB, Bhiwadi in the Matter of Hon'ble NGT Case " Sumitra Devi Vs. CPCB & RSPCB & ors" OA no: 124/2015 (Execution Application no. 42/2019)

Attendance sheet for the meeting of stakeholders organized on 13.08.2020 at RO, RSPCB, Bhiwadi in the matter of Hon'ble NGT case "Sumitra Devi Vs CPCB & Ors" in O.A. No. 124 of 2015 (Execution Application No. 42/2019)

S.No	Name of Participant	Department	Contact No.	Email-id	Signature
1	Vijay Gupta	R11CO	9414049821	technical@riico.co.in	Vijay
2	Mitendra Mehta Secy, CPCB - RB Bhopal	CPCB Bhopal	94578200	mitendra@riico.com gmeetha.com	Mitendra Mehta
3	V. K. Jain	R11CO SRM, Bhiwadi	9414041223	bhiwadi2@riico.co.in	V. K. Jain
4	Anoop Kumar Saxena	R11CO SRM, BWD-I	94140-91813	bhiwadi1@riico.co.in	Anoop Kumar Saxena
5	Dharmender	Nagar Parishad Bhiwadi	9785570036	bhiwadi, nagarpalikabhiwadi, Rajasthan	Dharmender
6	C. B James	R11CO, M.O Jaipur	9413341272	cbjames@riico.co.in	C. B James
7	Vivek Goel	SECTO, R11CS, Bhiwadi	9530345500		Vivek Goel
8	Surender Chauhan	CERT	9811036212	Info@shreeparvatimedi.in	Surender Chauhan
9	Braj Mohan Mittal	Board President	9314003201		Braj Mohan Mittal

S.No	Name of Participant	Department	Contact No.	Email-id	Signature
10	K.C.Meena	SE, PHED HCR, Alwar	9414441297	se ncr.alwar.phed @rajasthan.gov.in	
11	U.K. Meena	EE PHED BHILWARA	9414253845	phed-ecner.bhd @rediffmail.com	
12					
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भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest and Climate Change
Regional Office (Central Region)



केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow- 226024, Telefax: 2326696, 2324340, 2324047, 2324025
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Email / Speed post

F. No. XXI/Env/NGT/CC/52/2017/920

Dated: 11.08.2020

सेवा में,

श्री पी. जगन
क्षेत्रीय प्रबंधक
केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय (केंद्रीय)
पारिवेश भवन, पयारावन परिसर
ई -5, क्षेत्र कॉलोनी, भोपाल -462016

विषय: माननीय NGT द्वारा गठित समिति द्वारा अनुपालन का सत्यापन से सम्बंधित.

Sir,

With reference to the received letter no nil dated 08 August 2020 it is to inform that due to Covid-19 pandemic conditions, it is unfeasible to join the committee for the field visit of CETP and STPs at the Bhiwadi region.

- It is to also inform that the cases of COVID- 19 are very high in the Lucknow region, and undersigned has just completed a period of self quarantine in the containment zone.
- Therefore, you are requested to take further time for the inspection of the above mentioned matter.

This is issued with the approval of the competent authority.

11/8/2020
Sh. PK Jain
19/8/20

भवदीया,
सत्मा

(डा० श्रीमती सत्या)
संयुक्त निदेशक/वैज्ञानिक-डी



Action Plan for Financial Year 2020-21 for Cleaning of Industrial Area , Drains Cleaning , Drain Repairing , Plantation work and Road works

Unit Office : Bhiwadi - II

Head	S.No	Name of I/A	Name of work	Date of W/O	W/O Amount	Physical targets	Dates		Achievement up to 10.06.2020	
							Commencement	Completion	Physical	Financial
Door to Door collection of Domestic Waste	1	Chopanki	Collection and Disposal of Waste of Industries at I/A Chopanki	27-Sep-2019	358800	12 months	01-Oct-19	30-Sep-20	7.75 months	231725
	2	Pathredi	Collection and Disposal of Waste of Industries at I/A Pathredi	11-Jun-20	324000	12 months	15-Jun-20	14-Jun-21	1	27000
	3	Khushkhhera & IID Centre Khushkhhera	Collection and Disposal of Waste of Industries at I/A Khushkhhera & IID Centre Khushkhhera	11-Jun-20	708000	12 months	15-Jun-20	14-Jun-21	-	-
Cleaning of I/A (ROW cleaning)	1	Chopanki	Removal of over burden at Ind. Area Chopanki	20-May-2020	310728	4000 cum	27-May-20	26-Aug-20	3300 cum	255956
	2	Khushkhhera & IID Centre Khushkhhera	Removal of overburden at I/A Khushkhhera & IID Centre Khushkhhera	20-May-2020	368779.6	4800 cum	27-May-20	26-Aug-20	4494 cum	302536
Drain cleaning and drain repairing	1	Chopanki	Cleaning of drains at Industrial area Chopanki	04-Jun-20	256500	27 km	10-Jun-20	09-Dec-20	-	-
			Construction of drain in missing link at I/A Chopanki	08-Jan-20	1035016.65	275 mtr	15-Jan-20	14-Apr-20	270 mtr	1034080
	2	Pathredi	Cleaning of drains at Industrial area Pathredi	04-Jun-20	181000	14 km	10-06-20	09-Sep-20	-	-
	3	Khushkhhera	cleaning of drain at I/A Khushkhhera	04-Jun-2020	255000	30 Km	10-Jun-20	09-Dec-20	-	-
			Construction of Drains in Missing Links at I/A Khushkhhera	18-May-20	2812678.92	700 mtr	26-May-20	25-Aug-20	-	-
			Construction of RCC drain in the Missing Links in front of Commercial opposite to Police Thana on the main road at I/A Khushkhhera	13-Jul-20	2119595.44	300 mtr	20-Jul-20	19-Oct-20	-	-
Plantation work Road work = Widening of Roads, Re- carpeting/ Strengthening of Roads and Patch work	1									
	1	Chopanki	Re-carpeting of internal roads at I/A Chopanki	08-May-20	4614112.45	16248 sqm	20-May-20	19-Aug-2020	16248	4377209
			Providing & fixing of interlocking tiles in Junction at I/A Chopanki	11-Jun-20	2972636.15	2750 sqm tiles	29-Jun-20	28-Sep-20	-	-
	2	Tapukara	Maintenance of Road Shoulders at I/A Tapukara	21-May-20	5,361,518.06	5790 sqm tiles	26-May-20	25-Aug-20	-	-

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Bhiwadi

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Head	S.No	Name of I/A	Name of work	Date of W/O	W/O Amount	Physical targets	Dates		Achievement up to 10.06.2020	
							Commencement	Completion	Physical	Financial
	3	Pathredi	Improvement of Roads & Boundary Wall and Construction of Drain and Approaches at I/A Pathredi (Rajasthan)	21-Nov-19	77,764,004.46	2760 mtr RCC Median and 2825 mtr four lane road, 2850 mtr double lane road, 3660 Intermediate lane road and 2600 mtr single lane road, 700 mtr RCC drain, 39520 sqm road side berms with interlocking tiles and 400 mtr boundary wall	09-Dec-19	08-Sep-20	2760 mtr RCC Median and 2825 mtr four lane road, 2850 mtr double lane road, 3660 Intermediate lane road and 2600 mtr single lane road	40370107
	4	Khushkhara	Improvement of main approach road at I/A Khushkhara	16-Jan-20	40,843,186.57	2500 mtr median, 2500 mtr widening of road, CD Works	29-Jan-20	28-Oct-20	CD Works and preparation of sub base and base of length 1500 mtr, 450 mtr median wall	21025481
			Repair and Maintenance of approach road I/A Khushkhara	16-Jan-20	2,151,586.00	150 mtr CC Road	22-Jun-20	21-Sep-20		
	5	Karoli	Construction of roads & CD Works at I/A Karoli	09-Sep-19	6,576,545.28	5520 sqm	16-Sep-19	15-Jan-20	Preparation of subbase and base of 1200 mtr	2370194


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Report of Bhiwadi sewerage project under AMRUT

Status of STPs and its allied works including their Sewer network.								
S. No.	STP no. Capacity and location	Civil works	Electro-mechanical works	Sewer Network	House sewer connections	Probable date of completion	Disposal of treated effluent	Remarks
1.	<ul style="list-style-type: none"> STP No.1 3MLD Santhalika. 	<ul style="list-style-type: none"> Civil work of all units is complete Boundary wall and finishing work is pending and is in progress. Earth filling in campus, landscaping along with plantation is in progress. OHSR incomplete. 	<ul style="list-style-type: none"> Complete SCADA to be installed. 	<ul style="list-style-type: none"> 35.20 Kms in scope 33.62 Kms of sewer net work has been completed. 24 Mtrs of missing link to be laid, work is in progress. 80 Mtrs of disposal line for treated effluent has to be laid through govt. school campus, for the same permission from education department is awaited. 	<ul style="list-style-type: none"> As per revised scope total nos. of House Sewer Connections is 2200 Nos. So far as 1629 nos. house sewer connections have been completed. These are finally not connected to sewer as disposal line of treated sewage is incomplete. Treated sewage 	31.10.2020	<ul style="list-style-type: none"> In UIT Land earlier it was to propose a pond. 	<ul style="list-style-type: none"> For installing the Solar panels (as per design and drawing) space available at site is lesser than requirement, hence balance of solar power units will be installed at other STP site. Net metering and connection of solar power to be done with Grid Power.
2.	<ul style="list-style-type: none"> STP No.2 1.50 MLD Housing Board area. 	<ul style="list-style-type: none"> Civil work of all units is complete 	<ul style="list-style-type: none"> Complete 	<ul style="list-style-type: none"> 10.95 Kms in Scope 10.94 Kms of sewer net work has been completed. 150 Mtrs of disposal line for treated effluent has to be laid through GAIL & Power Grid area. 	<ul style="list-style-type: none"> As per scope total nos. of House Sewer Connections is 760 Nos. Completed- 760 Nos. 	Complete	<ul style="list-style-type: none"> Treated Sewage to be disposed in Thada Nallah Will be used for agriculture purpose 	<ul style="list-style-type: none"> Inlet and Outlet of OHSR are not connected with Outlet Pipe of STP and disposal line respectively. Treated Effluent is not disposed through OHSR.
3.	<ul style="list-style-type: none"> STP No.3 2.00 MLD Khanpur Village. 	<ul style="list-style-type: none"> Civil work about 68% is complete 	<ul style="list-style-type: none"> Most of the electro-mechanical equipments have been procured. 	<ul style="list-style-type: none"> 4.66 Kms in Scope 4.63 Kms Laid sewer net work has been completed 	<ul style="list-style-type: none"> House Sewer Connections has not been done. 		<ul style="list-style-type: none"> For agriculture purpose 	<ul style="list-style-type: none"> Status quo as per Hon'ble High Court since 17.01.2018
4.	<ul style="list-style-type: none"> STP No.4 2.00 MLD Mundana Mew Village. 	<ul style="list-style-type: none"> Civil work of all units is complete. 	<ul style="list-style-type: none"> Complete 	<ul style="list-style-type: none"> 26.85 Kms Sewer net work has been completed. 26.50 Kms laid 250 Mtrs (500mm dia) pipe is pending (2 nos. crossings under DFCCIL railway line) 	<ul style="list-style-type: none"> Scope - 1351 Nos. Complete - 1177 Nos Because of this crossing, 18.50 Kms of laid network can't be commissioned benefiting villages (Billaheri, Rampura, Naya Gaon & Mundana) hence 154 Nos. HSC are pending 	Complete	<ul style="list-style-type: none"> As per tender document the disposal of treated effluent was to be done in nearby drain of RIICO. Treated effluent to be used for agriculture purpose. 	<ul style="list-style-type: none"> Out of Rs. 6.00 Crs., Rs. 3.00 Crs. has been deposited by Nagar Parishad Bhiwadi to DFCCIL for crossing works. DFCCIL has assured to complete it at the earliest.

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Status of STPs and its allied works including their Sewer network.

S. No.	STP no. Capacity and location	Civil works	Electro-mechanical works	Sewer Network	House sewer connections	Probable date of completion	Disposal of treated effluent	Remarks
5.	<ul style="list-style-type: none"> STP No.5 3.00 MLD In campus of existing 4.00 MLD STP of BIDA 	<ul style="list-style-type: none"> Civil work of all units is complete finishing work and site clearance is pending Raising and repair/renovation of exiting boundary wall is to be done by L&T is pending. Earth filling in campus is required including landscaping work is balance. Stairs of PTU, Pathway and tiles work incomplete. 	<ul style="list-style-type: none"> Most of the electro-mechanical equipments have been procured. 	<ul style="list-style-type: none"> Lateral line of Khjuriwas is to be connected in existing mainline (3Kms length) of 4 MLD STP of BIDA. This line is choked and has to be made functional by L&T. In 2013 BIDA had laid about 56.00 Kms of sewer network in five villages (Khjuriwas, Milkpur Gujar, Alampur, RHB Sector 1,2 &3) and had sewer connections in some of the areas. In this line as per scope of work missing links 17.80 Kms are to be laid/made functional by L&T . Work is in 	<ul style="list-style-type: none"> Scope -4718 Nos. Complete -54 Nos. House Sewer Connections to be done by L&T after making the existing line functional. 	31.11.2020	<ul style="list-style-type: none"> In parks of BIDA, and in Thada Nallah for agriculture purpose 	<ul style="list-style-type: none"> BIDA has raised conditions to Nagar Parishad Bhiwadi to allow it to use existing inlet sump and OHSR for 3.0MLD STP only when Nagar Parishad Bhiwadi shall take over complete 4.0MLD STP, its network and O&M work. Could not be completed as inlet pipe and pumps are to be installed from existing inlet sump. Also for disposal of treated effluent. Line has to be joined with existing OHSR of 4.0MLD STP of BIDA
6.	<ul style="list-style-type: none"> Septage No. 1 0.4 MLD Godhan 	<ul style="list-style-type: none"> Civil work of all units is complete. Approach road and disposal line work is to be done by contractor. 	Complete	<ul style="list-style-type: none"> The network of 3.33 Kms is complete. 	<ul style="list-style-type: none"> As per scope House Sewer Connections work is complete. 	30.09.2020	<ul style="list-style-type: none"> For agriculture purpose 	<ul style="list-style-type: none"> CTE to be applied.
7.	<ul style="list-style-type: none"> Septage No. 2 0.3 MLD Udaipur Gaon 	<ul style="list-style-type: none"> 90% work completed. Balance work will be completed in 15days. 	<ul style="list-style-type: none"> Most of the electro-mechanical equipments have been procured. Installation will be done in 45 days. 	<ul style="list-style-type: none"> The network of 2.69 Kms is complete. 	<ul style="list-style-type: none"> As per scope House Sewer Connections work is complete. 	30.09.2020	<ul style="list-style-type: none"> At a distance of 350 Mtrs for agriculture purpose 	<ul style="list-style-type: none"> CTE to be applied.
8.	<ul style="list-style-type: none"> Septage No. 3 0.5 MLD Shahdod 	<ul style="list-style-type: none"> Civil work of all units is complete. Disposal point and approach road is pending. 	Complete	<ul style="list-style-type: none"> The network of 3.12 Kms is completed. 	<ul style="list-style-type: none"> Disposal point to be finalized by Nagar Parishad, Bhiwadi. 	30.09.2020	<ul style="list-style-type: none"> For agriculture purpose 	<ul style="list-style-type: none"> CTE to be applied.

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Note:

1. Dedicated Freight Corridor Corporation of India Limited (DFCCIL), Ministry of Railways, Government of India may be asked to complete 2 nos. crossing works of sewer line at the earliest.
2. For Court Stay of 2 MLD STP at Khanpur, the last hearing was on 15.07.2020 but hearing couldn't be done due to holiday. Next hearing date is yet to be finalized. Commissioner Nagar Parishad, Bhiwadi may be appointed as in-charge for this case and shall be asked to get it resolved at earliest.
3. At 3 MLD STP at Santhalka, permission from Education Department for laying of disposal line is awaited.


S. S.

Project Town: Bhiwadi

STP STATUS UNDER AMRUT PROJECT

Date: 11.08.2020

Component	Scope of Work	Progress Status		Plant Capacity	STP Work			Expected Date of Completion	Remarks	Re-use of treated sewage
		Executed	Scope of Work		Villages Serving	Scope (%)	Completed (%)			
Sewer Network (Kms)	109.15	87.00								
HSC	15875	2107								
STP	Location	Villages Serving	Plant Capacity	Scope (%)	Completed (%)	Balance (%)	HSC as per tender	HSC as per L&T at Site	HSC Achieved	
STP 1	Santhalkha Govt. Land	Santhalkha Khijerpur Container Depot Ghatral Harchandpura Suraj Cinema B.S. Colony	3 MLD	100%	95.00%	5.00%	4545	2207	289	Work in Under Progress 30.09.2020
STP 2	Housing Board	Saidpur	1.5 MLD	100%	100.00%	0.00%	763	763	763	Commissioning Completed. RHB Existing line connected which is serving 1395 Nos houses.
STP 3	Khampur	Khampur	2 MLD	100%	47.00%	53.00%	500	500	0	Under High Court Stay Since Jan'18 Plant Commissioned.
STP 4	Mundana Mev	Kehrani Billaheri Rampura Navagan Mundana Mev	2 MLD	100%	100.00%	0.00%	1565	3567	677	HSC delayed as box culvert construction is balance for crossing of sewer pipe line from DFC. MC bhiwadi deposited 3.0 crore in DFCC by RTGS to due work start and we touch continue with Mr. K.K.Rao DGM DFC and we told them start working soon.
STP 5	Near Ext. STP	Khijooriwas Vasundranagar	3 MLD	100%	99.00%	1.00%	7747	658	54	2. BIDA permission pending for inlet connection, disposal line connection & solar panel installation. Nos of HSC including Khijoriwas, Mialakpur, Alampur, Bhiwadi & Mateela House Sewer Connections.
Septage 1	Godhan	Godhan	0.4 MLD	100%	97.00%	3.00%	105	98	74	Under progress 30.09.2020
Septage 2	Udaipur	Udaipur	0.3 MLD	100%	74.00%	26.00%	360	360	0	Under progress 30.09.2020
Septage 3	Sahdod	Sahdod	0.5 MLD	100%	100.00%	0.00%	290	290	260	Underv Trial run Completed



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Action Taken Report of direction given in Meeting held on 2.3.2020 under the Chairmanship of Managing Director, RIICO to review the progress made in compliance of the decision taken during the meeting dated 17.2.2020 chaired by Addl. Chief Secretary, Industries, GOR.in compliance of the direction of Hon'ble NGT vide order dated 12.12.2017 in the matter of Smt. Sumitra Devi V/s CPCB & Ors.

S.No.	Direction of Hon'ble NGT 12.12.2017 and 28.01.2020	Action to be taken	Direction given during the meeting	Action Taken by PHED
1	Direction No. 12 & 13 Related to provide potable water and to install RO systems in the nearby villages.	1. PHED has to provide water by tanker	The supply of potable water through tankers should be continued in effected villages.	Drinking water is still being supplied @ 10 LPCD by tanker in following villages Ghatal, Alampur, Mundana Meo, Godhan, Bilahedi, Amlaki, Nangaliya, Harchandpur, Kehrani, Rampura, Sahadol, Milakpur Gurjar, Khijuribas. Daily 19 Tanker of 4000 ltrs capacity supplied in these villages.
		2. To make operational RO system in the nearby affected villages	Timeline (Time bound action plan) given by PHED for commissioning of Roplant should be strictly followed	Tenders for RO opened on 19.3.2020 and Rates of Bidder has been approved in Finance Committee meeting held on 6.8.2020. Likely date of commissioning of RO plant is 15.11.2020.
2	In V.C on dated 22.05.2020 CPCB Bhopal direction was given to testing of water sample of all Bhiwadi industrial villages	Testing of water sample for all industrial villages where tanker transportation is not done		Sample were collected from all villages and sent to Jaipur laboratory. Here report is attached of water samples .


 (Umesh Kumar Meena)
 Executive Engineer
 PHED DN. BHIWADI NCR

Minutes of Meeting held on 17.02.2020 under the Chairmanship of Addl. Chief Secretary, Industries, GoR to review the progress made in compliance of the directions of Hon'ble NGT vide order dated 12.12.2017 in the matter of Smt. Sumitra Devi V/s CPCB & Ors. and Dr. Laxman Raghav V/s State of Rajasthan & Ors

SN	Directions No of Hon'ble NGT 12.12.2017 and 28.01.2020	Action to be taken	Deliberations during the meeting	Direction given during the meeting	Compliance related to RIICO
3	<p>Direction No.</p> <p>15: Related to scientific development of dumping yard and to ensure that the dredged material /waste should be stored in accordance with law.</p>	<p>1. SPV should commence the scientific development of dumping yard.</p>	<p>Chairperson BJPNA informed that a meeting has been held with the Sarthak for setting up of material Recovery Plant.</p> <p>Sarthak has started door to door survey for finding out the quantity and quality of waste generated by industrial units in Bhiwadi.</p> <p>Chairman, BJPNA further informed that Sarthak demanded Rs 50.00 Lakh for construction of shed and machines for MRF.</p> <p>BMA has agreed to provide Rs 50.00 Lakh for construction of shed and machines for MRF after collecting from beneficiary industries.</p> <p>RIICO informed that as per the land disposal rules/lease deed, SPV created by beneficiary industries shall be responsible for scientific development and maintenance of dumping yard for non-hazardous solid waste. Strict action shall be taken by RIICO against the</p>	<p>BJPNA should submit time bound action plan for Development of dumping yard by setting up of Material Recovery plant within two days i.e. 04.03.2020. BJPNA should also ensure the door to door collection of non-hazardous industrial solid waste as per the requirement of Sarthak.</p> <p>BJPNA (SPV created by beneficiary industries) shall be responsible for scientific development and maintenance of dumping yard for non-hazardous solid waste and shall incurring all expenditure required for this purpose (Action by SPV)</p>	<p>Related to BJPNT Bhiwadi</p>

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	<p>industries dumping industrial waste along road side (within ROW) as per the provision of land disposal rules.</p>	<p>GM (Civil) informed that work order amounting to Rs. 74.89 lakh for construction of boundary wall of dumping yard has been issued and the work will be completed by May, 2020.</p>	<p>It was directed that the work of boundary wall should be completed upto May, 2020.</p> <p style="text-align: center;">(Action by -RIICO)</p>	<p>RIICO has allotted land measuring 34729 Sqm near Rampur Mundana, Kaharani for dumping of non-hazardous industrial waste to SPV vide letter No 5224 dated 24.01.2018. SPV has not taken possession of this land due to non availability of boundary wall. As per request of SPV boundary wall work order has been issued by RIICO amounting to Rs 74.90 lakh vide work order No 5390 dated 30.01.2020</p> <p>Out of total length 450 Mtr boundary wall has been constructed in length 350 Mtr. In balance 100 Mtr length boundary wall has been constructed at height of 1 Mtr. Work is in progress and likely to be completed by 20.08.2020. Delay in this work occurred due to Covid-19 labourers shortage.</p>
<p>4</p>	<p>Directions No. 16 & 18:</p> <p>To ensure reuse of treated effluent from CETP by obtaining financial assistance from</p>	<p>1. Appointment of PMC.</p> <p>2. Awarding the work order for Upgradation of CETP</p> <p>3. Testing & commissioning</p>	<p>It has been informed that the Project Management Consultant (PMC) has been appointed by RIICO.</p> <p>Project Management Consultant (PMC) has started work at site. Till date topographical survey of area</p>	<p>It was directed that the project upgradation work of CETP should be completed within the timeframe. Bid/tender document for EPC Agency shall be prepared upto 15.05.2020 and NIT shall be floated in</p> <p>A preliminary Project Report amounting to Rs 146 crore for the up gradation of existing CETP up to ZLD level was prepared by BJPNA, Bhiwadi. Chief Secretary, GoR requested Ministry of Finance, Gol, vide its DO letter dated</p>

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Central Govt. funding schemes.	of upgraded CETP	<p>required for designing internal conveyance system and treated water recirculation network has been completed. Door to door survey for finding out the quality and quantity of waste water generated by industries has also started and expected to be complete within next 30 days.</p> <p>It is expected that the upgradation work of CETP will be completed by the end of Jan. 2022</p>	<p>the month of June 2020 for appointing EPC agency.</p> <p>(Action by -RIICO)</p>	<p>08.06.2018 for sanctioning a grant of Rs. 146.00 Cr. for the project of up-gradation of existing CETP at IA Bhiwadi, District Alwar. On the request of State Government, Ministry of Finance, Gol, New Delhi issued the financial sanction (grant) amounting to Rs 146.00 cr. vide its sanction order dated 11.12.2018.</p> <p>For the preparation of tender/bid document, Supervision and overall Management of Project, an agency (Project Management Consultant) was to be appointed. Bids were invited on 23.10.2019 for appointment of Project Management Consultant (PMC) but could not be succeeded due to exorbitantly higher rates and also a single bidder. Accordingly bid was rejected on 13.11.2019. After re-tender, M/s Excel Tech Consultancy and Projects Pvt. Ltd. was appointed as Project management Consultant on 10.01.2020 for an amount of Rs. 161.31 lakh.</p> <p>The PMC has completed the work of field survey (topographical survey) of Industrial Area, Bhiwadi. Scientific data collection regarding quality & quantity from individual industrial</p>
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units also started by the consultant but could not be completed due to Corona lockdown. Consultant has deposited in following Details in unit office

- > Detailed estimated cost for conveyance system
- > Detailed estimated cost for treated water reuses system.
- > Hydraulic design for conveyance system.
- > Network drawings for conveyance system.
- > Network drawings for treated water reuse system.

Agency is likely to submit complete DPR in the month of August 2020. After receiving the DPR and its approval from the concerns the bids will be invited for the project i.e. Up-gradation of industrial Effluent Management System at Industrial Area Bhiwadi After that Tender for said work will be invited. Time line for completion of project is January 2022 and it is expected that project will be completed within this period. Till date, an expenditure amounting to Rs. 11.70 lakh has been incurred. Delay in this work has occurred due to Covid -19 &

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6	<p>Direction No. 11:</p> <ol style="list-style-type: none"> To clear all the drains and dredged them. To ensure regular maintenance drain. 	<p>Regular cleaning and maintenance of drain and immediate lifting of drain sludge.</p>	<p>It was informed that during the current financial year 2019-20 73.50 Km drains has been cleaned. Work for cleaning of remaining drains :- Work order amounting to Rs 7.54 Lakh is in progress. Also work order of amounting to Rs 95.51 lakh has also been issued for maintenance of drainage network in IA Bhiwadi</p>	<p>It was directed that regular cleaning of drains should be ensured by RIICO. (Action by -RIICO)</p>	<p>shortage of labourers. RIICO has issued work order for cleaning of drain amounting to Rs 16.82 lakh on dated 21.05.2020. In this work total cleaning of drains taken is 46.50 Km. Work is in full swing at site. Total work has been executed in length 30 Km. In second round cleaning of drain of Industrial Area, Bhiwadi tenders will be invited soon by unit office Bhiwadi-1.</p>
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SN	Issues related to BIDA	Action to be taken	Deliberations during the meeting	Direction given during the meeting	Compliance related to RIICO
1	Execution of lease deed of 12145 sqmt land (CETP land) in favour of RIICO as decided during the second meeting of BIDA held on 23.08.2019	Execution of lease deed in favour of RIICO by BIDA and further in favour of trust by RIICO	<p>CEO, BIDA informed that : During the CS meeting dated 18.03.1996, it was decided that the estimated cost of Rs 16.75 Crores for construction of CETP to be borne by UIT, RHB and RIICO in the following manner.</p> <ol style="list-style-type: none"> 1. UIT Rs 5.69 Cr 2. RHB Rs 5.54 Cr 3. RIICO Rs 5.52. Cr <p>During the CS meeting, it was also decided that proportionate amount of UIT (Rs 5.69Cr) is to be adjust against the cost of land (12145 Sqmt) allotted by UIT for CETP. Accordingly, 12145 Sqmt land at reserve price (Rs 4.85 Cr.) was allotted to RIICO on dated 22.08.1996</p> <p>Second BIDA meeting dated 23.08.2019 In background of above facts, it was decided during the meeting that lease deed of 12145 Sqmt land shall be executed in favour of RIICO. CEO, BIDA Bhiwadi further informed that BIDA has constructed STP of capacity of 4 MLD at his own cost for BIDA residential area and not utilizing CETP facility</p>	<p>Matter is to be put before Chief Secretary, GoR for taking decision for execution of lease deed of said land in favour of RIICO as per the decision taken during the CS meeting dated 18.03.196 and further decided during the second BIDA meeting 23.08.2019 headed by Hon'ble industries Minister, GoR.</p>	<p>Land measuring 12145 Sqm allotted to RIICO by UIT Bhiwadi (now BIDA, Bhiwadi) on 22.08.1996 to resolve the problem of disposal of waste water generated by Industries and Residential Areas in Bhiwadi with the condition that share of UIT (Rs 569 Lakh) shall be adjusted in terms of cost of land. CETP was made functional by RIICO for treatment of Industrial + domestic waste water.</p> <p>BIDA has constructed 4 MLD STP in year 2013. BIDA has raised a demand of Rs 485.80 Lakh as they are not utilizing CETP facility. Since RIICO has done expenditure therefore BIDA may consider the execution of lease deed of the allotted land in favour of RIICO.</p> <p>To resolve the issue MD, RIICO has requested to ACS Industries, Industries Department, GoR, Jaipur vide letter No EM/Bhiwadi/240 dated 19.05.2020 to have a meeting. Meeting has not</p>

developed as per the decision of CS meeting dated 18.03.1996. Accordingly, BIDA issued a demand note of Rs 4.85 Cr for executed of lease deed in favour of RIICO. Unit Head, Bhiwadi-I informed that the CETP was constructed in the year of 2001-02 with including the quantity of domestic waste generated by near by residential area/village, Aabadi under the Jurisdiction of UIT, Bhiwadi. While the 4.0 MLD capacity STP was constructed 2013 by BIDA

been taken place till yet.

13/08/2020

19

No: Lab/SC(HM)/2020-2021/ 2544

Date: 03/07/2020

REPORT OF THE CHEMICAL EXAMINATION OF WATER (HEAVY METALS)

Junior Chemist
P.H.E.D. Laboratory.
Alwar

Reference: Your letter No. 1612 dated 16-06-2020

Date of Collection :- 08-06-2020

Date of Receipt: 18-06-2020

Date of Analysis - 25-06-2020 to 01-07-2020

Permission value as per I.S.:10500/2012 (amendment No. 1, June 2015)											
Lab. Sample No.	Heavy Metal	As	Cd	Co	Cr	Cu	Pb	Hg	Ni	Se	Zn
	Desirable Limit (mg/l)	0.01	0.003	-	0.05	0.05	0.01	0.001	0.02	0.01	5
	Permissible Limit (mg/l) in absence of Alternate Source	No Relaxation	No Relaxation	-	No Relaxation	1.5	No Relaxation	No Relaxation	No Relaxation	No Relaxation	15
Source Details		1	2	3	4	5	6	7	8	9	10
16	TW/SP, House of Deshraj, Shahdod, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
17	TW/SP, Sanjay S/o Birju, Rampura, Bhiwadi	ND	ND	ND	ND	0.0038	ND	ND	ND	ND	0.198
18	TW/SP, Hameed Khan S/O Mohar Khan, Amlaki, Bhiwadi	ND	ND	ND	ND	0.0018	ND	ND	ND	ND	ND
19	TW/SP, Janu S/O Kareem Khan, Mundanamev, Bhiwadi	ND	ND	ND	ND	0.0015	ND	ND	ND	ND	ND
20	TW/SP, Sahabdeen S/O Bhurekhan, Kahrani, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
21	TW/SP, Saleem S/O Khushi Mohammad, Bilahedi, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
22	TW/SP, Karan S/O Sukhiram, Harchandpura, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
23	TW/SP, Chandrapal S/O Gopi, Ghatal, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
24	TW, Nr. Bhomsingh S/O Sriram house, Godhan, Bhiwadi	ND	ND	ND	ND	0.0011	ND	ND	ND	ND	0.201
25	TW/SP Nr. Gheniram S/O Bhagmal house, Khanpur, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	0.017
26	TW/SP, PHED office, Saidpur, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND

Heavy metal file
JA
03/07/2020

Receipt
No. 126
Date 03-07-2020
ALWAR 2020

P.T.O

Lab. Sample No.	Heavy Metal	As	Cd	Co	Cr	Cu	Pb	Hg	Ni	Se	Zn
	Desirable Limit mg/l	0.01	0.003		0.05	0.05	0.01	0.01	0.02	0.01	
	Permissible Limit (mg/l) in absence of Alternate Source	No Relaxation	No Relaxation		No Relaxation	15	No Relaxation	No Relaxation	No Relaxation	No Relaxation	15
	Source Details	1	2	3	4	5	6	7	8	9	10
27	TW, Nr. Sriram S/O Ramswaroop, Khijooriwas, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
28	TW/SP. Nr. Amrit S/O Kishanlal house, Bhiwadi village, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
29	TW/SP. Nr. Manoj house, Nangaliya, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	0.388
30	HP. in front of Anil flour Mill, Alampur, Bhiwadi	ND	ND	ND	ND	0.0499	ND	ND	ND	ND	7.52
31	TW/SP. Nr. Lilu S/O Lalaram, Santhlaka, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	N
32	TW/SP. Nr. Jakir house, Udaipur, Bhiwadi	ND	ND	ND	ND	0.0104	ND	ND	ND	ND	0.611
33	TW/SP. Nr. Satveer S/O Raghuvveer house, Milakpur Gurjar, Bhiwadi	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND

*ND- Not detected


 3/7/2020
 Superintending Chemist (Heavy Metals)
 P.H.E.D. Laboratory, Jaipur
 Date:

No: Lab/SC(HM)/2020-2021/

Copy to:

1. The Chief Chemist, RHED Raj. Jaipur.


 Superintending Chemist (Heavy Metals)
 P.H.E.D. Laboratory, Jaipur



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest & Climate Change
Regional Office (Central Region)



केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow-226024, Telefax-2326696
Email: rocz.lko-mef@gov.in, m_env@rediffmail.com

Dated: 18.09.2020

F. No. XXI/Env/NGT/CC/52/2017/996

सेवा में,

श्री पी. जगन
क्षेत्रीय प्रबंधक
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय (केन्द्रीय)
पारिवेश भवन, पयारावन परिसर
ई-5, क्षेत्र कॉलोनी, भोपाल -462016

विषय: माननीय एनजीटी आदेश दिनांक 17.06.20 के अनुपालन में निरीक्षण रिपोर्ट प्रस्तुत करने की योजना. ईए संख्या 42/2019 में सुमित्रा देवी बनाम सीपीसीबी के मामले में मूल आवेदन संख्या 126/2015 के संबंध में.

Sir,

With reference to the received even letter no. dated 31.08.2020 on the subject mentioned above; it is to inform that due to monthly financial capping by the Ministry of Finance, Department of Economic Affairs (Budget), OM no. 12 (15)-B (W&M)/2020 dated 23 June, 2020; this office is unable to meet out the travel expenses to be incurred in the joint inspection of the proposed site visit. This office has received a letter from PAO section of MoEF&CC, New Delhi in which they have mentioned that "all CDDs/NCDDOs are hereby inform that since 5% limit of MEP for the month of September, 2020 has been exceeded. Therefore, it is requested that no payment for other than salary & electricity bills may be made/passed in this month".

2. In view of above you are requested to kindly postpone/sought for joint permission from the Hon'ble NGT to execute the joint inspection once the capping is withdrawn/fund is available.

This issue with the approval of the competent authority.

भवदीया,

सुच

(डा० श्रीमती सत्या)
वैज्ञानिक-डी



RD/BPL/NGT OA-124/2015/ 72

Dated: August 21, 2020

To,

Hon'ble NGT matter

The Member Secretary
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi – 110032

Kind Attn: Shri S.K. Gupta, DH, IPC-V Division

Sub: Inspection in compliance of Hon'ble NGT order in the matter of "Sumitra Devi Vs CPCB" in OA No. 124/2015-reg.

Ref: MoEF, RO(CZ), Lucknow letter no. XXI/Env/NGT/CC/52/2017/996 dt. 18.09.2020

Respected Sir,

The Hon'ble NGT has directed vide order dt. 28.01.2020 to the committee of MoEF&CC, CPCB & RSPCB (formed earlier in this case) to submit the monitoring report as on 30.03.2020. Due to COVID-19 pandemic the same was not submitted. However, after the COVID-19 unlock, CPCB & RSPCB hold the review meeting on 13.08.2020 at Bhiwadi among the stakeholders viz RIICO, Nagar Parisad, PHED, Bhiwadi Jal Pradushan Nivaran Association. Due to the worst situation of COVID-19 in Lucknow, the representative of MoEF&CC, Lucknow was unable to join the review meeting. The minutes of the review meeting and progress report was forwarded to the CPCB, DH-Legal vide letter No. RD/BPL/NGT OA 124 of 2015/ 146 dt. 20.08.2020 for submitting to Hon'ble NGT.

In compliance of the earlier order of Hon'ble NGT dt. 28.01.2020 the monitoring report is still to be submitted by the committee, in line of this CPCB made follow-up with committee members to join the inspection during 15th to 20th September, 2020. However, MoEF&CC Regional Office (CZ), Lucknow vide letter no. XXI/Env/NGT/CC/52/2017/996 dt. 18.09.2020 requested to CPCB-RD-Bhopal for postpone the inspection due to fund restriction. (The copy of letter is enclosed).

In view of the above it is requested to kindly look into the matter and provide guidance w.r.t. the MoEF&CC letter as Hon'ble NGT vide order dt. 26.08.2020 has adjourned the matter till 06.10.2020.

Yours faithfully,

(P. Jagan)
Regional Director

Copy to:

1. MS, RSPCB, Jaipur
 2. RO, RSPCB, Bhiwadi
 3. Dr. Satya, Sc-D, MoEF&CC, Lucknow
 4. DH-Legal, CPCB, Delhi
- for kind information, please.
- for necessary action, please

Regional Director

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन",
पर्यावरण परिसर, ई-5, अरेश कालोनी, भोपाल-462016
टेलीफोन: 0755-2775587
ईमेल: 0755-2775385, 2775386
क्षेत्रीय निदेशक कार्यालय: 0755-2775384
ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

मुख्यालय :
परिवेश भवन
पूर्वी अर्जुन नगर, दिल्ली-110032
दूरभाष क्र 011-43102030
फैक्स क्र: 91-11-22304943, 22307078, 22307079



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest & Climate Change
Regional Office (Central Region)



केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow-226024, Telefax-2326696
Email: roc.lko-mef@gov.in, m_env@rediffmail.com

F. No. XXI/Env/NGT/CC/52/2017/996

Dated: 18.09.2020

सेवा में,

श्री पी. जगन
क्षेत्रीय प्रबंधक
केंद्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय (केंद्रीय)
पारिवेश भवन, पयारावन परिसर
ई-5, क्षेत्र कॉलोनी, भोपाल -462016

विषय: माननीय एनजीटी आदेश दिनांक 17.06.20 के अनुपालन में निरीक्षण रिपोर्ट प्रस्तुत करने की योजना. ईए संख्या 42/2019 में सुमित्रा देवी बनाम सीपीसीबी के मामले में मूल आवेदन संख्या 126/2015 के संबंध में.

Sir,

With reference to the received even letter no. dated 31.08.2020 on the subject mentioned above; it is to inform that due to monthly financial capping by the Ministry of Finance, Department of Economic Affairs (Budget), OM no. 12 (15)-B (W&M)/2020 dated 23 June, 2020; this office is unable to meet out the travel expenses to be incurred in the joint inspection of the proposed site visit. This office has received a letter from PAO section of MoEF&CC, New Delhi in which they have mentioned that "all CDDos/NCDDOs are hereby inform that since 5% limit of MEP for the month of September, 2020 has been exceeded. Therefore, it is requested that no payment for other than salary & electricity bills may be made/passed in this month".

2. In view of above you are requested to kindly postpone/sought for joint permission from the Hon'ble NGT to execute the joint inspection once the capping is withdrawn/fund is available.

This issue with the approval of the competent authority.

भवदीया,

सत्य

(डा० श्रीमती सत्या)
वैज्ञानिक-डी



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest & Climate Change
Regional Office (Central Region)



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Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow-226024, Telefax-2326696
Email: rocz.lko-mef@gov.in, m_env@rediffmail.com

File No. XXI/ENV/NGT/ CC/52/2017/1879

Dated: 24.09.2020

COURT MATTER
SPEED POST/URGENT

To,
Shri P. Jagan
Regional Directorate (Central)
Central Pollution Control Board
Parivesh Bhawan, Paryavaran Parisar
E-5, Arera Colony, Bhopal-462016

Subject: Inspection in compliance of Hon'ble NGT order in the matter of Sumitra Devi Vs CPCB & Ors in O.A. 124/2015- reg:

Ref: this office letter no XXI/ENV/NGT/CC/52/2017/996 dated: 23.09.2020

Sir,

I am directed to refer to the above mentioned subject matter and referred letter. The undersigned has requested you to postpone the site inspection due to 5% limit of MEP for the month of September, 2020. In the meantime this office has requested to MoEF&CC, New Delhi for providing relief in 5% limit in MEP vide letter dated 22.09.2020 (copy enclosed)

In the view of above you are requested to schedule site inspection in the second week of October to comply the Hon'ble Tribunal order.

Encl: As above

Yours Faithfully

o/c

(Dr. Satya
Scientist 'D'

24-09-20



भारत सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
क्षेत्रीय कार्यालय (मध्य)
Ministry of Environment, Forest & Climate Change
Regional Office (Central Region)



केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow-226024, Telefax-2326696
Email: roc.lko-mef@gov.in, m_env@rediffmail.com

File No.: Acctts.III(21)ROC/2014-15/1006

Dated : 22.09.2020

सेवा में,

निदेशक
आर0ओ0एच0क्यू0
पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय
इंदिरा पर्यावरण भवन, जोरबाग रोड,
नई दिल्ली - 110003

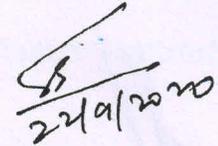
विषय : बजट के अनुपलब्धता के कारण मॉनीटरिंग/साइट इंस्पेक्शन करने में हो रही कठिनाइयों के सम्बंध में।

महोदय

उपरोक्त विषय के सम्बंध में आपको अवगत कराना है कि माह जुलाई 2020 तक इस कार्यालय में रू0 294739/- के स्वीकृत यात्रा बिल भुगतान हेतु लम्बित है जिनका भुगतान बजट के अभाव एवं वित्त मंत्रालय द्वारा जारी आदेश संख्या 12(13)-बी(W&M/2020) के अनुसार नहीं हो पा रहा है। वर्तमान में कार्यालय द्वारा मॉनीटरिंग/साइट इंस्पेक्शन किया जाना प्रस्तावित है, इन प्रस्तावित यात्राओं को क्रियान्वित करने के उपरान्त यात्रा बिलों के भुगतान में 5 प्रतिशत कैपिंग की वजह से विशेष दिक्कत आयेगी।

अतः महोदय से निवेदन है कि उक्त बिलों के भुगतान हेतु 5 प्रतिशत की कैपिंग में छूट प्रदान करने की कृपा करें।

भवदीय


22/9/2020

(डा0 सुशील कुमार)

आहरण एवं वितरण अधिकारी